

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 280/96

Wednesday, this the 6th day of March, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Sethumadhavan
S/o V. Gopalan Nair
Boiler Maker Grade-III
working under Junior Engineer
(Carriage & Wagon Superintendent)
Southern Railway, Shornur,
residing at Railway Quarters No. 165-B
Ganeshagiri, Shornur

...Applicant

By Advocate Mr. T. C. Govindaswamy

Versus

1. Union of India through the
General Manager, Southern Railway,
Headquarters Office, Park Town Post,
Madras-3.
2. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.
3. K. Ramakrishnan,
Boiler Maker, Grade-II
Office of the Loco Foreman,
Southern Railway, Coonoor Railway Station,
Coonoor. ...Respondents

The application having been heard on 6.3.1996
the Tribunal on the same day delivered the following:

O R D E R

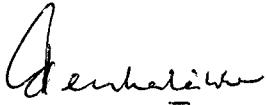
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant is aggrieved by the promotion granted to
third respondent. Voicing his grievances he has made A3
representation and that is pending consideration before second
respondent Divisional Personnel Officer, Palghat. The said
respondent will take a decision on the representation (A3) with
notice to third respondent, within two months from today.

..2..

2. Applicant will forward a copy of the original application and a copy of this order to second respondent for compliance.
3. Original Application is disposed of with the aforesaid directions. No costs.

Dated the 6th March, 1996.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

kmn

LIST OF ANNEXURE

1. Annexure A3: A true copy of the representation dt.
30.1.96 submitted by the applicant to the 2nd respondent.